

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar General at Jammu)

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Subject : Exemption from wearing of "Gown" in the Jammu Wing of the High Court of J&K and Ladakh during summer w.e.f 1st of May, 2024 to 30th of September, 2024.

NOTIFICATION

No: 5529/2024/RG/LP-7 (I) Dated: 20-04-2024

It is hereby notified for the information of all concerned that wearing of "**Gown**" by the Advocates practicing in the **Jammu Wing** of the High Court of J&K and Ladakh is exempted with effect from 1st of May, 2024 to 30th of September, 2024.

By Order.

fw
20.04.24.

(Shahzad Azeem)
Registrar General

No: 13583-13617/RG/LP Dated: 20-04-2024

Copy of the above forwarded to:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr/Mrs Justice _____
.....for kind information of their Lordships.
3. Secretary to Govt, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K and Ladakh at Jammu.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Director J&K Judicial Academy, Jammu.
7. Member Secretary, J&K and Ladakh, Legal Service Authority.
8. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
9. Registrar Inspection, High Court of J&K and Ladakh Jammu.
10. Registrar (IT), High Court of J&K and Ladakh, Jammu.
11. Registrar (Administration/Recruitment/ Management). High Court of J&K and Ladakh
.....for information and necessary action
12. General Secretary, J&K High Court Bar Association, Jammu for information.
13. I/C CPC e-Courts High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court of Jammu & Kashmir and Ladakh.
14. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

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20.04.24
Registrar General